

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 23rd day of August, 2002.

Original Application No. 117 of 2001.

By Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.

Jag Ram S/o Bhanu Working as Station Superintendent,
Northern Railway, Phaphamau, Distt. Allahabad.

.....Applicant

Counsel for the applicant :- Sri C.P. Gupta

V E R S U S

1. Union of India through the General Manager,
Northern Railway, Baroda House, New Delhi.
2. The Sr. Divisional Personnel Officer,
Northern Railway, Lucknow.
3. The Sr. Divisional Operating Manager,
Northern Railway, Lucknow.

.....Respondents

Counsel for the respondents :- Sri A.K. Gaur

O R D E R

This OA under section 19 of the Administrative Tribunals Act, 1985 has been filed challenging order dated 31.05.2000/01.06.2000 by which the applicant has been transferred from Phaphamau, Distt. Allahabad to Unchahar, Raibareilly as Station Superintendent. The grievance of the applicant is that he had given preference for being transferred to station Faizabad or ~~but he has been transferred to other station, n~~ Barbanki. He has also placed before us the order dated 31.03.2000 passed in O.A No. 175/2000 which was disposed of with the following direction :-



"In view of the above and previous assurance, I direct the respondents to consider the case of the applicant for posting as and when vacancy arises either at Faizabad or Barabanki. With the above direction the O.A is disposed of at the admission stage."

2. I have considered the submissions of the learned counsel for the parties.

3. It is not disputed that in pursuance of the impugned order dated 31.05.2000/01.06.2000 applicant joined as Station Superintendent at Unchahar and for last two years he is serving there. In normal course ^{as} ~~he~~ ^{may} be due for another transfer. In the circumstances, no order is required by this Tribunal except that when the applicant is due for next transfer from Unchahar, his request for transfer to Faizabad or Barabanki shall be taken into consideration. The O.A is accordingly disposed of finally with direction to Sr. D.P.O , Northern Railway, Lucknow (respondent No. 2) to consider the priority of the applicant for transfer to Faizabad or Barabanki in the next transfer when it is due and vacancy is available there.

4. There will be no order as to costs.


Vice-Chairman.

/Anand/